

(a) the total number of Government and Private Engineering colleges in the country;

(b) the total number of students admitted each year in all these colleges; and

(c) the number of applications pending with AICTE for approval till date, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b): Total numbers of Government and Private Engineering Colleges in the country and the sanctioned intake are as under:

	Engineering Colleges	Sanctioned intake
Government	207	47202
Private	361	38522

(c) Number of cases pending final approval after consideration of the viability of the proposals is given below, State-wise:

1. Madhya Pradesh	1
2. Orissa	1
3. Uttar Pradesh	4
4. Delhi	1
5. Haryana	1
6. Punjab	1
7. Tamil Nadu	1
8. Andhra Pradesh	9
9. Kerala	3
10. Maharashtra	8
11. Gujarat	1

Violation of Rules

4614. SHRI T. GOVINDAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 849 dated June 1, 1998 and state:

(a) whether the Kendriya Vidyalaya No. 1 Kasaragod, Kerala has violated the decision of the Government by stopping admission from the current academic year onwards; and

(b) if so, the action taken against those found responsible for it?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b): Kendriya Vidyalaya No. 1, Kasaragod is a project sector school funded by Central Plantation Crops Research Institute (CPCRI). The admissions for Class-I have been stopped by the Principal of the School, on a request from Project Authorities. Hon'ble Kerala High Court has directed the Ministry of HUMAN Resource Development to consider this issue and take a decision within three months i.e. latest by 11.9.98. Meanwhile, the matter has been considered in the Ministry and admissions to Class-I are being restored for the present.

Complaints against Officers of Kendriya Vidyalaya Sangathan

4615. SHRI B.M. MENSINKAI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to the Unstarred Question No. 789 dated November 24, 1997 and state:

(a) whether the requisite information has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c): A statement containing the requisite information/details is attached.

Statement**Vidyalaya Sangathan**

Sl. No.	Name and designation of Officer	Specific complaints	Action taken
1	2	3	4
1.	Sh. Puran Chand, Jt. Commissioner (Acad.)	Delay in finalisation of report of up-gradation upto XII level under +2 in respect of Rockwood School, Noida. (+2 Scheme).	Based on detailed reply of Sh. Puran Chand, the matter was closed.
2.	Dr. P.C. Sharma, Education Officer	Harrasment with the family of Sh. T.S. Giri, Tech. Officer.	Based on parawise comments on the complaints, the matter was closed.
3.	Sh. V.K. Gupta, Asstt. Commissioner, (Admn.)	Undue favour of candidates in appearing Departmental Exam of Supdt. (Admn.)	In lack of evidence the matter was not regarded for investigation. Accordingly the matter was closed.
4.	Sh. K.K. Bhatt, Ex-Asstt. Commissioner (Delhi Region)	Irragularity in transfer.	Being pseudonymous complaint the matter was closed.
5.	Sh. C. Bheemanna, Ex-Jt. Commissioner (Admn.)	Undue favour and misuse of his position	Case referred to the Vigilance Deptt. of Ministry of H.R.D. for follow up action.
6.	Dr. T.N. Goswami, Dy. Commissioner (Admn.)	Irregular admissions and appointments of his four daughters	Based on Inquiry Report the irregular admissions has been cancelled. Regarding irregular appointments the matter is enquired into by the Asstt. Commissioner concerned being the competent authority.
7.	Sh. A.K. Saxena, Exe. Engineer, KVS	Misbehaviour with senior Officer	Based on explanation of Shri Saxena, the matter was closed.
8.	Sh. Puran Chand, Jt. Commissioner, (Acad.)	Regarding purchase of computers on higher rates.	Preliminary Enquiry Report received from C.B.I and the same is under investigation by C.B.I.
9.	Sh. S.D. Sharma, Ex-Education Officer	Financial irregularities etc.	Asst. Commissioner (Delhi Region) has been asked to settle the points where ever possible and forward the paras having vigilance angle, for processing the case.
10.	Dr. (Smt.) S. Crover, Principal.	Irregular purchase and poor administration	Report received and submitted for closure of case as the charges are not proved.

1	2	3	4
11.	Smt. S.S. Sampson, Principal (Retd.)	Irregular purchase.	Detailed inquiry ordered.
12.	Dr. V.P. Garg, Principal.	Irregularity in Bank operation and admission on fake Transfer Certi- ficates	Detailed enquiry is under process.
13.	Sh. N.N. Mishra, Principal	Regularisation of period of absence of Smt. S.L. Trivedi TGT (Maths.)	Fabricated complaint. May be treated as closed.
14.	Smt. S. Malhotra, Principal (Retd.)	Harrasment to Group 'D' employee	Action Taken by Asstt. Commissioner hence to be treated as closed.
15.	Smt. Usha Swamy, Principal	Illegal activities such as not allowing subject teachers for checking C.B.S.E. papers.	Matter is <i>sub judice</i> .
16.	Dr. Niharika, Principal	Harrasment to group 'D'	Inquiry conducted by Asst. Commissioner and two group 'D's have been transferred.
17.	Dr. Niharika, Principal	Harrasment to a student, Pawan Bhatia (SC)	Reply has been sent to SC/ST Commission on 28.1.1997
18.	Smt. S. Gangal, Principal (Retd.)	Non-attending the Vidy- alaya during summer vacation and passing out the failed students.	Inquiry Report received. Asstt. Commi- ssioner has recommended for closure of case. File is submitted to the higher authority.
19.	Sh. S.S. Sehwat, Principal.	Misconduct sale of book written by him	Comments received from Principal and are being examined by Asstt. Commi- ssioner (Delhi).
20.	Smt. A.N. Siddiqui, Principal.	Commission and Omission and Irregularities in purchase.	Report awaited from Asstt. Commissioner, Delhi Region.
21.	Sh. R.S. Ram, Principal	Irregularities in National Open School Funds	Report received and case closed. Action has been taken against teacher concerned by Asstt. Commissioner, Delhi Region.
22.	Sh. R.P. Saini, Principal	Extn. of bus route	Report from Asst. Commissioner, Delhi is awaited.

1	2	3	4
23.	Sh. S.S. Tomer, Principal	Unsatisfactory studies in school.	Report received. Asstt. Commissioner has recommended for closure of case as no charge is proved. File submitted.
24.	Sh. Anil Kumar Upadhyaya, Principal	Harrassment to teachers and students and illegal admissions.	Report from Asstt. Commissioner, Delhi awaited.
25.	Smt. Rekha Kumar, Principal	Harrassment and torture to Sh. RK Goel, PGT (Hindi)	Report from Asstt. Commissioner, Delhi awaited.
26.	Sh. R. Kumar, Principal	Sexual harrassment to teachers and unhygienic laboratories.	—do—
27.	Smt. Nirmal Gopal, Principal	Locking of Vidyalaya telephone and Principal Room.	Report is under process.
28.	Sh. R.K. Choudhary, Principal.	Irregularities in admissions.	Case is under investigation by Asstt. Commissioner, Delhi.
29.	Smt. Rekha Kumar, Principal.	Result of a student of Class-IX.	Matter is under investigation.
30.	Smt. S. Kapoor, Principal	Misuse of Vidyalaya tele- phone by the office bearer of AIKVTA	—do—
31.	Miss. S. Malhotra, Principal (Retd.)	Issue of Chargesheet to Group 'D' while on extem- sion period as Principal	Clarification has been sought from KVS (Hqrs.) on the issue whether she was competent to exercise such powers.
32.	Smt. Usha Swamy, Principal	Tempering of Library Record.	Comments called for by Asstt. Commissioner Delhi Region. The matter is pending in the Court as intimated by Delhi Region.
33.	Sh. C.D. Dhingra, Principal	Corrupt practices	Report from Asstt. Commissioner, Delhi Region is awaited.
34.	Sh. S.M. Ghosh, Principal (Retd.)	Financial Irregula- rities.	Report & Comments of Asstt. Commissioner, Dehi received recently which being examined.
35.	Sh. V.P. Gard, Principal	Financial irregularities and embezzlement etc.	Asstt. Commissioner, Delhi Region has been asked to give his comments on the report.

1	2	3	4
36.	Sh. P.L. Dhingra, Principal.	Harrasment etc	Report from Asstt. Commissioner, Delhi Region is awaited.
37.	Sh. G.H. Yadav, Principal	Irregularities in admission.	—do—
38.	Sh. R.K. Gautam, Principal	Irregular purchases, out of turn allotment of Quarter, and fake entry in Transfer Certificate.	Report from Asstt. Commissioner, Delhi asked by Estt. 2 Section is awaited.
39.	Sh. K.K. Jhingran, Principal (Retd.)	Irregular purchases, out of turn allotment of Quarter, and fake entry in Transfer Certificate.	Report from Asstt. Commissioner, Delhi asked by Estt. 2 Section is awaited.
40.	Sh. G.H. Yadav, Principal	Irregularity in admission	Related record is awaited from Asstt. Commissioner, Delhi by Acad. Branch.
41.	Sh. D.L. Kapoor, Principal	Atrocities on the student.	Comments of concerned officer awaited by Acad. Branch
42.	Dr. P.L. Dhingra, Principal	Poor administration etc.	—do—
43.	Dr. (Smt.) Niharika, Principal	Indiscipline	Comments of concerned officer awaited by Acad. Branch.
44.	Sh. R.K. Choudhary, Principal	Partiality in annual Exam. Result.	—do—
45.	Sh. Z.S. Chikara, Principal	Partiality in annual Exam. Result.	—do—
46.	Smt. Asha Mohan, Principal	Poor administration	—do—
47.	Sh. M.L. Sharma, Principal	Shortcomings in the admission list of 1st Class.	—do—
48.	Sh. R. Kumar, Principal	Indiscipline in Vidyalaya.	No substance was found in the complaint. Matter closed.

Name and Dasignation of the Officer	Specific Complaints	Action Taken
1	2	3
Smt. Lizzie Jacob, Ex-Commissioner	<ul style="list-style-type: none"> * Manipulating official trips outside Delhi with husband who is J.S. in the Department of Animal Husbandary, Ministry of Agriculture. * False T.A. claims. * Misuse of official vehicle. * False certificate regarding air journey * Extension of Consultants' tenure against rules. * Submission of false medical certificate. * Unauthorised trips outside Delhi. * Irregular purchase of Air Conditioner for office room. * Bungling of CLASS Project and swindling of funds. * Unjustified and irregular appointment of consultants. * Fraudulent purchase of computers. * Appointment of insurance agency without following the extant procedure of getting competitive rates. 	<ul style="list-style-type: none"> * Original files/documents received from Kendriya Vidyalaya Sangathan being examined in the Department of Education, Ministry of Human Resource Development.

Waiting List for Telephone Connections

4616. DR. SUBRAMANIAN SWAMY : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list of telephone connections in Tamil Nadu at present, district-wise,

(b) the number of telephone connections allotted during the last three years, district-wise; and

(c) the steps Government propose to take to clear the waiting list in the State?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Details of waiting list as on 30.6.1998, districtwise are given as per Statement-I enclosed.

(b) Details are given as per Statement-I' enclosed.

(c) 3.95 lakh new telephone connection are planned to be provided during 1998-99 to clear the waiting list in Tamil Nadu.

Statement I

Waiting List as on 30-06-1998

Name of SSA/District	Waiting List as on 30-06-1998
1	2
Chingleput	9199
Coimbatore	40577
Cuddalore	13432
Dharmapuri	11118
Erode	10158
Karaikudi	10554
Madurai	26316